

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2995**

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

SANCTION TO PROSECUTE OFFICIALS

2995. SHRI A.K.P. CHINRAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any sanctions to prosecute officials are pending with Home Ministry for more than three months and if so, the reasons for the same; and

(b) the total number of sanctions granted by the Ministry to prosecute the officials from 2014?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a): No, Sir.

(b): 62
